

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

O.A. No. 1167/ 2024

In the matter of:

Dwarka Expressway Gurugram Development Association

...Applicants

Vs

Municipal Corporation Gurugram & Others

...Respondents

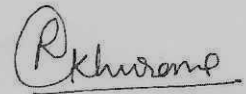
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Filed By:

Date: 09.01.2025

Place: Gurugram



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REPLY ON BEHALF OF RESPONDENT NO. 1 THROUGH
AKHILESH KUMAR, JOINT COMMISSIONER-SBM,
MUNICIPAL CORPORATION GURUGRAM.

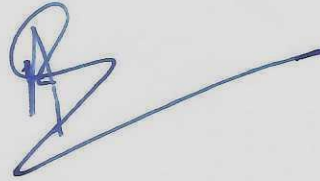
MOST RESPECTFULLY SHOWETH:

1. That present reply is being filed by Akhilesh Kumar, Joint Commissioner-SBM, Municipal Corporation Gurugram (Respondent No.1) who is authorised to file reply on behalf of Respondent No.1.
2. That the above subjected Complaint/OA has been filed by applicant against proposed establishment of alleged landfill site in Sector-103, village Daultabad, Gurugram. It has been further alleged that proposed site is a low-lying area and toxic leachate seeping into the ground would contaminate ground water.
3. That present reply is being filed limiting to apprise the present status of land in question and liberty is being craved to file additional reply as and when required, with the permission of this Hon'ble Tribunal.



4. That in August 2024, proposal to establish fresh waste processing site was dropped considering the public protest. The land in question is lying clean. The photographs of the land in question depicting the latitude and longitude are annexed herewith as **Annexure R/1**. In case of any plan in future on the land in question, compliance of Solid Waste Management Rules shall be adhered to.
5. That grievance raised in the present OA has been redressed as mentioned above. The overall progress in entire Gurugram w.r.t. Solid Waste Management is under consideration at micro level before this Hon'ble Tribunal in OA No. 172/2021.
6. That no grievance survives in the present OA as mentioned above.

In view of submissions made herein above, nothing survives in the present Original Application and same is liable to dismissed.




Akhilesh Kumar
Joint Commissioner-SBM,
Municipal Corporation Gurugram.

Date: 09.01.2025
Place: Gurugram

VERIFICATION

Verified that the contents of para no.1 to 6 of the reply are true and correct to the best of my knowledge and information derived from the official record. Nothing material has been concealed therein.



Akhilesh Kumar
Joint Commissioner-SBM,
Municipal Corporation Gurugram.

Date: 09.01.2025
Place: Gurugram

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Vs

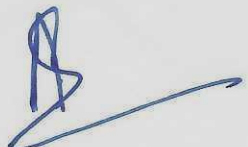
Municipal Corporation, Gurugram & Ors.

...Respondents

AFFIDAVIT

I, Akhilesh Kumar, Joint Commissioner (SBM), Municipal Corporation, Gurugram aged about 28 years do hereby solemnly affirm and state as under:

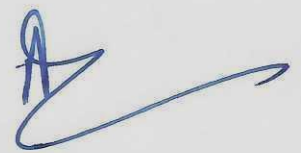
1. That I am authorized representative of the Respondent no. 1 in present case. I am well conversant with the facts and circumstances of the case therefore, I am competent to swear this affidavit.
2. That I have heard the contents of accompanying reply which has been drafted under my instructions.
3. That Annexures are true copy of their originals.


Deponent

Verification:

Verified that the contents of affidavit are true and correct to my knowledge and on the bases of information derived from the official record which I believe to be true and no material fact has been concealed therein.




Deponent

